

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 39/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 20.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

Table

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority
(1)	(2)	(3)	(4)	(5)
1.	M/s. Madhepura Electric Locomotive Pvt. Ltd., 66/2, 3 rd Floor, Embassy Prime Bagmane Tech Park, C.V. Raman Nagar, Bengaluru-560075.	F. No. DRI/LZU/CI/26/Enq-20 (Int-03)/19 dated 29.07.2020 read with corrigendum dated 07.08.2020.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata. Additional Commissioner of Customs (Import), O/o Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.
2.	M/s. NPL Bluesky Automotive Private Limited, C-201, Lotus Corporate Park, Ram Mandir Lane, Jay Coach Junction, Western Express Highway, Goregaon (East), Mumbai-400063 and 4 others.	F. No. DRI/CZU/TTN/VIII/48/03/Int-1/2019 dated 15.07.2020.	Commissioner of Customs, Custom House, Ahmedabad. Joint/Additional Commissioner of Customs, Inland Container Depot-Patparganj, Delhi. Joint/Additional Commissioner of Customs, Kolkata Port, Custom House, Kolkata. Joint/Additional Commissioner of Customs, Mundra Port, Custom House, Mundra.	Principal Commissioner/ Commissioner of Customs, Custom House, Ahmedabad.
3.	M/s JSP Electronics India LLP, D-247/5A, Sector-63,	F. No. DRI/NRU/CI-26/Int-0/Enq-	Principal Commissioner/ Commissioner of Customs (Import),	Additional Director General (Adjudication),

	Noida, Uttar Pradesh-201301.	120/2018 dated 31.07.2020.	Inland Container Depot- Tughlakabad, New Delhi. Joint/Additional Commissioner of Customs (Import), New Custom House, Delhi Air Cargo, New Delhi.	Directorate of Revenue Intelligence, Delhi.
4.	M/s. SupriyaLifescience Ltd., 207/208, UdyogBhavan, Sonawala Road, Goregaon (East), Mumbai-400063.	F. No. DRI/KZU/CF/ Enq-03 (Int- 09)/2020 dated 20.07.2020.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Group VII), Export Commissionerate, Air Cargo Complex, Sahar, Andheri (East), Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-24/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/ Additional Director General, DRI-Chennai, Kolkata and Lucknow with the request to inform the noticee to the show cause notice regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.